

(c) if so, their reaction thereto, and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMAVIR) : (a) The President of the Indian National Cement and Allied Workers' Federation had served a notice of strike dated 24.10.83 on the Chairman, Cement Manufacturers' Association proposing to call a strike by all cement workmen of cement factories and quarries in India from the midnight of 29.11.83 to press for the demand for 'correct' implementation of the 2-Man Arbitration Award dated 11.7.83 on six issues, before 25.11.1983.

(b) and (c) With a view to averting the threatened strike conciliation proceedings were held by the Deputy Chief Labour Commissioner (Central) on 25.11.83 in New Delhi. While a representative of the Employers attended the conciliation proceedings, none attended on behalf of the workers concerned on the ground that there could be no conciliation on a clear Award. Subsequently, however, the President of the said Federation intimated vide circular dated 25.11.1983 that one of the two main demands regarding revised wages with fitment having been accepted by the Cement Manufacturers' Association, and that the strike has been 'deferred', indefinitely.

Implementation of Fifth Arbitration Award by Cement Factories

3387. **SHRI R.L.P. VERMA :** Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the number of cement factories which have implemented the Fifth Arbitration Award so far and particulars of those which have not yet implemented it ;

(b) the factories which have paid the arrears accrued by the implementation of this award and those which have not yet paid ;

(c) the action being taken against those factories which have not yet implemented this Award ; and

(d) whether Rohtas Industries have implemented the Award or not ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMAVIR) : (a) to (d) According to available information, three Cement Companies namely, Rohtas Ltd., Sone Valley Portland Cement Company Ltd., and Visvesvaraya Iron and Steel Company Ltd., have not implemented the 5th Arbitration Award. All the workers of Visvesvaraya Iron and Steel Company Ltd., including those in the Cement Unit have opted for the Stee-Wage Award. In the case of the other two Companies certain concessions arising from their being treated as sick units have been or are being granted by the Department of Industrial Development enabling them to implement the Award.

Telecasting of Oriya Films on National TV Hook-up

3388. **SHRI K. PRADHANI :** Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Oriya film industry has not made much headway due to lack of finances and other handicaps ;

(b) Government's policy to promote the production of regional films by way of assisting them financially and technically ;

(c) the manner in which the screening of these films on the national TV hook-up, particularly Delhi, is selected and at which frequency the exhibition of regional films in a year is phased ;

(d) whether Oriya films are seldom shown although there are sizeable Oriya in the capital ; and

(e) the charges paid by the Doordarshan for the screening of such regional films and whether these films are shown by the TV Centres in the States other than those in whose language these films are produced; if so, at what frequency with the aim of national integration ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMANTARY AFFAIRS (SHRI MALLIKARJUN) : (a) The film industry is in the private sector

and Government have no information in this regard.

(b) Government have already set up the National Film Development Corporation which considers proposals for grant of financial assistance for production of films, including Oriya feature films.

(c) to (d) The offers received from producers for telecast of Oriya films are scrutinised and selection made by a Selection Committee constituted at Doordarshan Kendra, Calcutta.

The Selection Committee consists of the following :

(1) Director of the TV Centre/Deputy Director	Chairman/Asstt. Chairman
(2) Regional Officer (Film Censor Board)	Member
(3) Regional Officer (Films Divn)	Member
(4) Deputy Principal Information Officer	Member
(5) Station Director, AIR	Member
(6) Asstt. Station Director, Doordarshan	Member

The Committee after scrutinising the offers categorise films in 3 categories viz., 'A', 'B' and 'C' by giving weighage for the following aspects of the film in that order :

- (a) International/National/State Awards won
- (b) Thematic Value
- (c) Cinematic Value
- (d) Entertainment Value
- (e) Year of production
- (f) No. of times films was shown on TV and at what stations.

On the basis of the categorisation given by the Committee, the rates of payments for telecast of regional feature films at the TV Centres in the region pertaining to the language of the film as also the rate of payment for telecasting with subtitles at the metropolitan centres, viz. Bombay, Madras Calcutta and Delhi will be the same as for Hindi films. The rates for the remaining TV Centres will be as for 'C' category films. The rates of telecast of Hindi feature films are as follows :

(a) The rate structure of payment for black and white Hindi feature films will be as under.

Category of films	1. Delhe (Mussoori) 2. Bombay (Pune) Bangalore (Panaji)	1. Calcutta 2. Madras 3. Jalandhar (Amritsar)	1. Srinagar 2. Lucknow (Kanpur) 3. Hyderabad 4. Jaipur	All Transmitters of 1 KW/100W. 1. Raipur 2. Muzafferpur 3. Gulbarga 4. Sambalpur 5. Nagpur 6. 20 LPTs.
	(In Rs.)			

A	20,000	15,000	10,000	3,000
B	15,000	10,000	7,500	2,250
C and repeat telecast	10,000	7,500	5,000	1,500

(b) For Hindi feature films telecast in colour, 25% extra over the foregoing rates of payment (for black and white films) will be admissible. Regional films are not being

telecast on the National hook-up. The regional films including Oriya films are telecast outside the linguistic region, on rotational basis, on the basis of recommendations of

the regional stations. During the current calendar year three Oriya films have already been telecast from Delhi Kendra.

Opening of New Post Offices, Telegraph Offices and Telephone Exchanges in Orissa

3389. SHRI K. PRADHANI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of new post offices Telegraph Offices, Telephone Exchanges including RAX Exchanges proposed to be opened in Orissa during the current year ;

(b) the particulars of exchanges to be linked by STD facilities within and outside the state ;

(c) the particulars of the Manual Exchanges to be automatized ; and

(d) the steps taken to ensure expeditious delivery of telegrams and mail in the rural and tribal areas of this backward State ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL) :

(a) No. of Offices to be opened 135

No. of Telegraph Offices to be opened 2 Departmental Telegraphs office & 80 combined office

No. of telephone exchanges including RAX exchanges to be opened 30

(b) Pradeep-Bhubaneswar point to point STD route planned for the current years has been commissioned. No other STD route is planned for commissioning in Orissa during the current year.

(c) Manual Exchanges

1. Talanger—1

2. Puri —1

are likely to be automatized during 1983-84.

(d) Department keeps a careful watch on the delivery of telegrams and mail in

rural areas which is also under constant review to achieve the best possible operational efficiency. However, 184 extra departmental agents have been sanctioned for rural areas 37 for normal area, 5 for backward area and 50 for tribal areas to ensure expeditious delivery of mail in rural and tribal areas of backward State of Orissa and to strengthen the Delivery State.

Import of Oil From West Asian Countries

3390. SHRI K. PRADHANI : Will the Minister of ENERGY be pleased to state :

(a) whether the World Economic Outlook 1983 published by the IMF has analysed that the outlook for oil production in the West Asian countries for 1983 is for a further deterioration in output performance for some countries of the region and little improvement in the others ;

(b) India's estimated import of oil in terms of quantity and value during the current year ;

(c) whether in view of (a) above, Government have considered the expediency of making on-the-spot purchases of oil in the West Asian oil-exporting countries in the context of declining oil prices ; and

(d) if so, the broad outlines of the purchases made and their delivery during the current year ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : (a) It has been commented in several publications that the crude production in the West Asian countries which is currently limited to 60% of the capacity is expected to remain depressed during this year.

(b) The gross estimated imports of crude oil for 1983 is around 15.3 million tonnes valued at Rs. 3300 crores approximately.

(c) The spot purchases of crude oil are resorted to only to cover the marginal shortfall in supplies of crude oil from term contracts with National Oil Companies or due to processing requirements of the refineries.